

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 213
CP No. 08/97/JPR/2024
Under Section 97 of
Companies Act, 2013

In the matter of:

Uttam Kumar Agarwala

...Petitioner

And

M/s Shree Raghuvir Infra Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Samay Maheswari, Adv.
Akshay Sharma, Adv.
Mohan Ram Goenka, PCS

For the Respondent : Tanvee, CS
Urvi Sangvi, CS

For the ROC : Pooja Singh, JTA

ORDER

Heard Mr. Samay Maheswari, Adv. along with Akshay Sharma, Adv. & Mr. Mohan Ram Goenka, PCS appearing on behalf of the Petitioner. Ms. Tanvee, CS and Ms. Urvi Sangvi, CS appearing on behalf of the Respondent Company. An affidavit of service has been filed by Mr. Mohan Ram Goenka, PCS. A supplementary affidavit vide Diary No. 874/2024 dated 10.04.2024 is also filed by Mr. Mohan Ram Goenka, PCS. Ms. Pooja Singh, JTA appearing on advance notice on behalf of the RoC Jaipur. It is submitted that copy of the Petition has been furnished to the ROC, Jaipur. Response, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 03.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024